

is being made in that regard.

**SHRI NAWAL KISHORE SHARMA :**  
Mr. Speaker, Sir, I do not have information about the question asked by the hon. Member. If he gives a notice and gives in writing, he can get information in this regard.

[English]

**DR. KRUPASINDHU BHOI :** I want to know whether he had delineated the zone of formation of hydro-carbon in Tripura? if so, what is the name of the organisation which had done it? In the world there is no technique to assess the mineable reserves of hydrocarbon or gas. Based on that, will the Minister tell whether it is probable recoverable reserve or established reserve ?

**SHRI NAWAL KISHORE SHARMA :**  
I have already stated that this is an established reserve of gas, which means that the gas which can be available from various wells which have been drilled.

[Translation]

#### Registration of Small Scale Units

\*455. **SHRI BALKAVI BAIRAGI :**

**SHRI MAHENDRA SINGH :**

Will the Minister of **INDUSTRY AND COMPANY AFFAIRS** be pleased to state :

(a) whether the initial period of the proposed registration of small scale units is valid for one year;

(b) if so, the period for which the same can be extended in the event of non-setting up of unit by entrepreneur within the period of one year;

(c) whether any proposal of Madhya Pradesh Government is pending with the Development Commissioner (Small Scale Industries) for extending the validity period of the proposed registration of small scale units; and

(d) If so, the action taken by Government to simplify the rules in this regard ?

[English]

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :** (a) Yes, Sir.

(b) In the event of the unit not being able to come into existence within one year's period, the validity of provisional registration can be extended by another year by the Director of Industries of the State. Further, the validity of the provisional registration can be extended beyond two years by the State Director of Industries with the concurrence of DC (SSI).

(c) Yes, Sir.

(d) Final decision has yet to be taken in the matter.

[Translation]

**SHRI BALKAVI BAIRAGI :** I would like to know from the Hon. Minister the details of the proposal of Madhya Pradesh Government which is pending with him, the date since when it is pending and the reason for not accepting or rejecting the same so far ?

[English]

**MR. SPEAKER :** Question Hour is over now.

#### WRITTEN ANSWERS TO QUESTIONS

[English]

#### Bye-Products of Bombay High

\*453. **SHRI SHANTARAM POT-DUKHE :** Will the Minister of **PETROLEUM** be pleased to state :

(a) the total petroleum production in Bombay High during 1984-85;